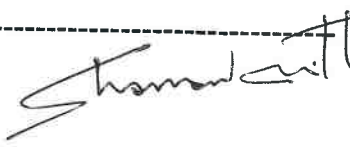


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – I (SPECIAL BENCH)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02-12-19

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/1163/2019
NAME OF THE PETITIONER(S) : NSL WIND POWER COMPANY (PHOOLWADI) PVT LTD
NAME OF THE RESPONDENT(S) : EASTERN SPINWELL LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	SHAMAN MITHRU	Petitioner (counsel)	

ORDER

At request of the Counsel for Petitioner, list this matter on 03.12.2019.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)